

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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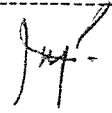
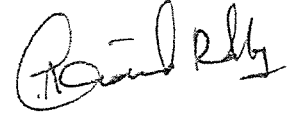
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/9/2018 AT 10.30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/986/IB/2018  
NAME OF THE PETITIONER(S) : TIDE WATER OIL CO INDIA LTD  
NAME OF THE RESPONDENTS : THIRU AROORAN SUGARS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	N.P. VIJAY KUMAR R. PRADEEP	Counsel for Respondent	
2.	Y.V.S. Aravind Reddy	Counsel For Applicant	

**ORDER**

Counsels representing both sides are present. Counsel for the respondent's side reported that they are making efforts for settling the issue. At request of the counsel for respondent, time is enlarged. **Put up on 05.10.2018.**

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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